

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c) : Requests are received from time to time from different parts of the country including West Bengal for opening of new LPG distributorships. Locations meeting the industry's viability norms are included in the Marketing Plans for setting up LPG distributorships. Accordingly, 80 LPG distributorships have been included in the LPG Marketing Plan 1994-96 for West Bengal as per list shown in the enclosed, statement. Selection of distributorships is made through Oil Selection Board for the State.

#### STATEMENT

Location(s)	Distriet
Andal U.A. (Bahula), Durgapur, Asansol U.A. (4), Burdwan (2), Kaina, Menari & Guskara.	- Burdwan
Nirgala, Arambagh, Serapore, Makhla, Pandua.	- Hooghly
Calcutta (16)	- Calcutta
Siliguri (2), Darjeeling Town.	- Darjeeling
Sainthia, Bolpur, Dubrajpur, Nalhati.	- Birbhua
Birnagar (2), Nabadwip, Ranghat, Chadaha, Andapur.	- Nadia
Barrackpore, Bangaon, Kanchrapara, Baduria, Habra, Gobardanga, Taki, Jyangra, Sultanpur, Kanyanagar, Gopalpur, Hatlara.	- 24 Pargana-N
Howrah, Uluberia, Deojur, Sarenga.	- Howrah
Jaipaguri, Mainaguri, Dabagram, Bhupguri	- Jaipaguri
English Bazar (3)	- Maldah
Lalgola, Dullian, Jalganj, Derhaapur, Murshidabad, Beldanga.	- Murshidabad
Balurghat.	- West Dinajpur
Khargpur (3), Midnapore Town, Haldia.	- Midnapore
Raiganj, Kallaganj.	- N. Dinajpur
Cooch Behar	- Cooch Behar
Purulia	- Purulia
Bankura, Sonaukhi	- Bankura
Panskura Panchayat, Gora.	- Medinipur
Dainhat	- Bardhaman
Mazilpur	- 24 Pargana-S.

[Translation]

#### Setting up of Thermal Power Station In Rajasthan

14. SHRI GANGA RAM KOLI : Will the PRIME MINISTER be pleased to state :

(a) whether any scheme for setting up a Thermal Power Station in Dhaulpur (Rajasthan) during the current financial year is under consideration of the Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL-ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b): The Central Electricity Authority have granted 'In Principle' clearance on 31.3.1996 to M/s RPG Dholpur Power Company Ltd. for setting up a thermal power plant of 2x389 MW capacity at Dholpur. The commissioning schedule of the project could be finalised after all necessary inputs and clearances are obtained by the promoter.

#### Tenure of Deputationists

15. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the PRIME MINISTER be pleased to state :

(a) the details of the provisions which govern appointment continuation, extension and premature termination tenure of officers of deputation in Ministries / Departments / Instrumentalities of Government of India and belonging to the class in whose case concurrence of ACC is essential; and

(b) the justification of terminating extended deputation of some officer of some of the Departments of Government of India recently?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The decisions regarding appointment, continuation extension and premature termination of tenure of officers on deputation in Ministries / Departments / Instrumentalities of Government of India, which are within the powers of the ACC are principally regulated by the guidelines of the Central Staffing Scheme laid down in DOPT's O.M. No. 36/77/94-EO(SM-I) dated 5.1.96. In respect of the Central Police Organisations, the guidelines for deputation of IPS officers are supplemented by the tenure for IPS officers laid down by the Ministry of Home Affairs. In respect of Central Government posts in the Ministry of Environment and Forests, earmarked for Indian Forest Service Officers, the guidelines are set out in the Central Staffing Scheme